

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of May, 2014 (26.5.2014 to 30.5.2014)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
27.5.2014 Tuesday At 10:30 A.M.	1.	85/MP/2013	WRLDC	Issues related to declaration of COD and Scheduling of M/S SASAN Power Limited, UMPP. <i>(For direction)</i>
	2.	33/MP/2014	TPDDL	Disputes arising as a result of non furnishing of details by NTPC and DVC in terms of Regulation 21 of the CERC (Terms and Conditions of Tariff) Regulations 2009.
	3.	170/MP/2013	JPL	Disputes pertaining to the Composite scheme of supply for power to Uttar Haryana & Dakshin Haryana Bijli Vitran Nigam Limited.
	4.	319/MP/2013	TPDDL	Petition seeking a declaration of COD declared by the generating company was illegal and not in accordance with the terms of the PPA and prudent utility practices.
	5.	19/MP/2013	PGCIL	Revocation of license and for vesting of the project in CTU.
	6.	20/MP/2013	PGCIL	Revocation of license and for vesting of the project in CTU.
	7.	321/TL/2013	PTCL	Grant of Inter State transmission License to the Applicant alongwith Affidavit.
	8.	001/TT/2014	PTCL	Adoption of Tariff for the Transmission System to be established by the Petitioner awarded under a competitive bidding process alongwith Affidavit.
	9.	7/RP/2014	SLDC, APTRAN SCO	Review of Order dated 19.12.2013 passed by the Hon'ble Commission in Petition No 263/MP/2012 of SLDC relating to maintaining and ensuring integrated secured grid operation in Southern Region in Terms of Regulation 5.2 of IEGC.
29.5.2014 Thursday At 10:30 A.M.	1.	80/TDL/2013	RRECI	Application for grant of a license for trading in electricity.
	2.	62/MP/2013	KBUNL	Adjudication of disputes between the KBUNL and BSPHCL.
	3.	75/MP/2014	PGCIL	Petition for approval for reimbursement of additional expenditure towards deployment of special security forces (CISF) at Salakati and Bongaigaon Sub-Stations for the year 2012-2013 in Eastern and North Eastern region.
	4.	207/TT/2012	PGCIL	Transmission tariff of Elements from DOCO to 31.03.2014 for assets (6 nos. Bus Reactors-part-IV) under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in NR for 2009-14 period.
	5.	87/MP/2014	NTPC	Seeking Commission's permission to allow extension of the period for extension of infirm power for testing including full load testing of Unit #IV (660 MW) of Barh STPP (stage II, 2X660 MW) beyond six months from initial synchronization.
	6.	183/MP/2013	RGPPL	Sale and purchase of power from the Gas Power Station (1967.08 MW) of the Petitioner to Maharashtra State Electricity Distribution Company Limited.
	7.	15/RP/2014	NTPC	Review of the Order dated 22.02.2014 passed by the Hon'ble Commission in Petition No 184/TT/2011 approving the transmission tariff of ATS of Pallatana Gas Based Power Project and the Bonaigaon Thermal Power Station in North Eastern Region for the tariff period from 01.04.2009 to

				31.03.2014. (On admission)
	8.	284/GT/2013	NTPC	Petition for revision of tariff for Feroze Gandhi Unchahar Thermal Power Station, St-I from 1.4.2009 to 31.3.2014 after truing up exercise.
	9.	197/GT/2013	NLC	Fixation of tariff for Circulating Fludized Bed Combustion (CFBC) Technology based NLC Barisingassr Thermal Power Station
	10.	219/GT/2013	DVC	Approval of tariff for Koderma Thermal Power Stations Unit # 1 and 2 (2X500MW = 1000 MW).

**Sd/-
(T. D. PANT)
Deputy Chief (Legal)
26.5.2014**